

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.236 - IA/289(AHM)2024
in
CP(IB)/88(AHM)2023

Proceedings under Section 94 IBC

IN THE MATTER OF:

Mrs Rosy Pawankumar Agrawal
Personal Gurantor Of Roselabs Bioscience Limited

.....Applicant

Order delivered on: 22/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Riddhi Vadgama, Adv.
For the PG : Mr. Kunal Vaishnav, Adv.
For the Respondent : Mr. Monaal Davawala, Adv. for Raj Radhe Finance Ltd.
Mr. Raju Kothari, Adv. for ARCIL
Mr. Sumit Parikh, Adv. for UBI (R-6)

ORDER

Ld. Counsel for the Personal Guarantor is directed to serve copy of the main application to Ld. Counsel for Respondent No.6.

IA/289(AHM)2024

Respondents are directed to file reply, if not filed, within seven days by giving copy to the other side.

List the matter on 06.05.2024

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

CHITRA HANKARE
MEMBER (JUDICIAL)